NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 RM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/527/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: ARUPPUKOTAI SRI JAYAVILAS LTD

NAME OF THE RESPONDENT(S)

: SRI RENGA CREATIVE APPARELS INDIA PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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SAM JAYARAJ HOUSTON

FOR

M/S. SARVABHAUMAN

ASSO CIATES

LOUNSEL FOR CORPORATE

B DEBTOK

ORDER

Counsel for both the parties are present. Respondent Counsel filed revised schedule for payment; copy of which is given to the Counsel for the Petitioner. Counsel for the Petitioner prayed for time to seek instructions from his client. At request, matter is adjourned. Put up on **05.01.2018 at 10.30 A.M.**

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)